

were in-charge of investigations of various scams?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRI. S.R. BALASUBRAMONIYAN): (a) No, Sir.

(b) The officer was transferred in August, 1996 to Madras.

(c) The orders dated 16.8.1996 of the Hon'ble Supreme Court of India do not disclose such a thing.

(d) At present, Government approval is not required.

अमरनाथ यात्रा त्रासदी की उच्च स्तरीय जांच

3901. श्री निब चरण सिंह:

श्री गोविन्दराम मिरी:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अमरनाथ यात्रा त्रासदी की अब तक कोई उच्चस्तरीय जांच करवाई गई है;

(ख) यदि हां, तो उसके निष्कर्ष क्या हैं; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

कार्मिक, लोक शिक्षा तथा पेंशन मंत्रालय में राज्य मंत्री (श्री एस०आर० बालासुब्रह्मण्यम):

(क) जी नहीं, श्रीमान्

(ख) और (ग) प्रश्न नहीं उठता है।

C.I.T. in Minimum Common Programme

3902. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that the Minimum Common Programme announced by Government has not mentioned about the C.I.T. in this programme;

(b) if so, the reasons therefor;

(c) whether the C.I.T. programme has been disbanded, and

(d) if not, what are the reasons that there is no provision for allocation of

funds under this programme in the Budget for the year 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) to (d) It is not clear as to what C.I.T. means. In the absence of clarity Planning Commission is unable to answer the question.

Poverty and Starvation among Tribals

3903. SHRIMATI VEENA VERMA:

SHRI RAJUBHAI A.

PARMAR:

SHRI SUSHILKUMAR

SAMBHAJIRAO SHINDE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that even after nearly half a century since the country became independent, there still exists certain areas where poverty and starvation still prevail amongst tribals and other backward people such as in Maharashtra, Orissa and Madhya Pradesh;

(b) if so, whether Government have identified such pockets and areas and the people afflicted with abject poverty and starvation if so, details of the areas in Orissa and other States so identified; and

(c) what steps have been and are being taken to ameliorate the living condition of these people?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) It is a fact that poverty exists in the tribal and backward areas of the Maharashtra Orissa and Madhya Pradesh. However the Government has not received reports on starvation in these areas.

(b) The Employment Assurance Scheme which is meant to provide